

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) The question of the continuance or otherwise of the controls or foodgrains etc. is discussed in the Conference of Chief Ministers held from time to time and action is taken in the light of their recommendations. In the Conference of Chief Ministers held in September, 1967 it was recommended that the zonal restrictions on the movement of foodgrains should continue, in view of the necessity of intensifying the internal procurement to run the public distribution system and building a buffer stock.

(b) 23.98 crores of persons are benefited by both statutory and informal rationing.

(c) The annual cost of administrative machinery for enforcement of control measures is about Rs. 8.00 crores. The cost of rationing is Rs. 2.71 crores annually, exclusive of the cost in the States of Andhra Pradesh and Uttar Pradesh which is not available and will be placed on the Table of the Sabha as soon as it is received from the State Governments. The cost of rationing is generally passed on to consumers in the States where rationing is in force except in the State of Madras. State Governments have been advised to increase their issue prices by suitable amounts to meet the cost of administrative machinery on enforcement of control measures and rationing.

SUGAR POLICY

38. SHRI K. N. PANDEY :
 SHRI ISHAQ SAMBHALI :
 SHRI RABI RAY :
 SHRI GADILINGANA GOWD :
 SHRI YASHPAL SINGH :
 SHRI PRAKASH VIR SHASTRI :
 DR. SURYA PRAKASH PURI :
 SHRI Y. S. KUSHWAH :
 SHRI SHIV KUMAR SHASTRI :
 SHRI S. S. KOTHARI :
 SHRI SARJOO PANDEY :
 SHRI DEORAO PATIL :
 SHRI S. C. SAMANTA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether there is any proposal under consideration of Government for modifica-

tion of the Sugar Policy recently announced; and

(b) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) No, Sir.

(b) Does not arise.

BUFFER STOCK OF FOODGRAINS

- *39. SHRI V. KRISHNAMURTHI :
 SHRI C. K. BHATTACHARYYA :
 SHRIMATI TARKESHWARI
 SINHA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government propose to accumulate stock of foodgrains by purchasing foodgrains in the open market or procuring through State Governments; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir.

(b) It has been decided to build a buffer stock of about 2-3 million tonnes by the end of 1968 from internal procurement out of 1967-68 crop and from imports.

विधि मंत्रियों का सम्मेलन

- * 41. श्री शिवकुमार शास्त्री :

श्री वासुदेवन नायर :
 श्री राम सेवक यादव :
 श्री प्रकाश बीर शास्त्री :
 डा० सूर्य प्रकाश पुरी :
 श्री श्रद्धाकार सूपकार :

क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल ही में दिल्ली में हुए विधि मंत्रियों के सम्मेलन में कानून की शिक्षा के लिये भारतीय भाषाओं को शिक्षा का माध्यम बनाने के प्रश्न पर विचार किया गया था ;

(ख) यदि हां, तो क्या उसमें कोई नये निर्णय किये गये थे; और

(ग) इन निर्णयों को कब तक क्रियान्वित किया जायेगा ?

विधि मंत्रालय में उप-मंत्री (श्री दा० रा० चट्टोपाय) : (क) और (ख) . 1 सितम्बर, 1967 को नई दिल्ली में हुए विधि मंत्रियों के सम्मेलन में, विधि की शिक्षा में प्रादेशिक भाषाओं को शिक्षा के माध्यमों के रूप में अपनाने के प्रश्न पर साधारण रूप से विचार-विमर्श किया गया था। राज्यों के प्रतिनिधियों द्वारा कुछ विचार व्यक्त किये गए थे, किन्तु इस विषय में किसी निष्कर्ष पर नहीं पहुंचा गया था। चूंकि 'विश्वविद्यालय शिक्षा' राज्य का विषय है अतः यह राय हुई कि विभिन्न राज्य सरकारें ही इस बात पर विचार करें कि इस सम्बन्ध में क्या किया जाना चाहिए।

(ग) प्रश्न ही नहीं उठता।

मोटे अनाज की खेती

42. श्री प्रकाशवीर शास्त्री :

डा० सूर्य प्रकाश पुरी :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या मोटे अनाज की खेती का क्षेत्र बढ़ाने का सरकार का विचार है; और

(ख) यदि हां, तो इस सम्बन्ध में कब तक अन्तिम निर्णय किये जाने की सम्भावना है ?

खाद्य, कृषि, सामुदायिक विकास तथा सहकार मन्त्रालय में राज्य-मन्त्री (श्री बन्नासाहिब शिन्दे) : (क) और (ख) . इस समय देश में मोटे अनाज की खेती का क्षेत्र बढ़ाने के सम्बन्ध में कोई विशेष कार्यक्रम नहीं है। फिर भी सघन खेती तथा ज्वार, बाजरा, मकई, आदि की संकर किस्मों को शुरू करके मोटे अनाज के उत्पादन में वृद्धि की जाने

की सम्भावना है। इसके अतिरिक्त डबल अथवा बहुगुण फसल शुरू करने के परिणाम-स्वरूप मोटे अनाज तथा अन्य फसलों के क्षेत्र में परिवर्तन आ सकते हैं।

ELECTION CASES

***43. SHRI SRADHAKAR SUPAKAR : SHRIMATI TARA SAPRE :**

Will the Minister of LAW be pleased to state :

(a) the number of election cases, in respect of Assembly and Parliament elections, which have been pending for more than six months; and

(b) how many cases have been disposed of ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI D. R. CHAVAN) : (a) The number of election petitions in respect of Assembly and Parliament Elections pending for more than six months is 281.

(b) According to the information received by the Election Commission, the total number of petitions disposed of is 113.

IMPACT OF 'BANDHS' AND 'GHERAOS'

***44. SHRI SHRI CHAND GOEL :**

SHRI SAMAR GUHA :
SHRI JAGANNATH RAO JOSHI :
SHRI N. S. SHARMA :
SHRI SHARDA NAND :
SHRIMATI TARKESHWARI
SINHA :
SHRI N. K. P. SALVE :
SHRI CHENGALRAYA NAIDU :
SHRI O. P. TYAGI :
SHRI SITARAM KESRI :
SHRI N. K. SANGHI :
SHRI PREM CHAND VERMA :
SHRI D. N. PATODIA :
SHRI S. C. SAMANTA :
SHRI SARJOO PANDEY :
SHRI VIREन्द्रAKUMAR SHAH :
SHRI R. R. SINGH DEO :

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Government have made an assessment of the impact of 'Bandhs' and